

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015
APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015
APPEAL NO. 21 OF 2016
APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017
APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017
APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017
APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Dated: 9th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392, 394 OF 2014 AND IA NO. 287 OF 2015**

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Harinder Toor
Ms. Kritika Shukla
Mr. R. D. Pastute (*Rep.*) for R-3

APPEAL NO. 21 OF 2016

Municipal Corporation of Greater Mumbai **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Kritika Shukla
Mr. R. D. Pastute (*Rep.*)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Hasan Murtaza for *RelInfra*

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

Reliance Infrastructure Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul for *Tata Power*

Mr. Harinder Toor
Ms. Kritika Shukla
Mr. R. D. Pastute (*Rep.*) for R-3

Ms. Sikha Pandey for Impleader

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

The Tata Power Company Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

Mr. Harinder Toor
Ms. Kritika Shukla
Mr. R. D. Pastute (*Rep.*) for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza for R-3

Ms. Sikha Pandey for Intervenor

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

MIDC Marol Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sikha Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for **Tata Power**

Mr. Hasan Murtaza for R-3

Mr. Harinder Toor
Ms. Kritika Shukla

APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Municipal Corporation of Greater Mumbai Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Kritika Shukla
Mr. R. D. Pastute (*Rep.*)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for **Tata Power**

Mr. Hasan Murtaza for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **29th, 30th & 31st October 2018 on top of the Board.**

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson